

- (iii) G.S.R.154 (E) 23.2.2000 publishing the Central Administrative Tribunal (Group 'A' Posts) Recruitment (Amendment) Rules, 2000.
- (iv) G.S.R.244 (E)14.3.2000 publishing the Central Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairmen, Vice-Chairmen and Members) Amendment Rules, 2000. [Placed in Library. *See* No. LT. 1622/00]

Statement Showing Reasons for the delay in laying Annual Accounts of (1998-99) ICAR, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Sir, I lay on the Table a Statement (in English and Hindi) giving reasons for the delay in laying the Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1998-99 within the stipulated period. [Placed in Library. *See* No. LT. 1572/00]

Notification of the ministry of Agriculture

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): Sir, I lay on the Table under sub-section (6) of Section 3 of the Essential Commodities Act, 1955 a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture & Cooperation) S.O. 182 (E) dated 29.2.2000 publishing the fixation of maximum price of Urea, Zincated Urea & Ammonia (Anhydrous). [Placed in Library. *See* No. LT. 1643/00]

**REPORTS AND MINUTES OF THE DEPARTMENT-RELATED
PARLIAMENTARY STANDING COMMITTEE ON FOOD, CIVIL
SUPPLIES AND PUBLIC DISTRIBUTION**

SHRI ABDUL GAIYUR QURESHI (Madhya Pradesh) : Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports and Minutes of the Standing Committee on Food, Civil Supplies and Public Distribution:—

[20 April, 2000]

RAJYA SABHA

- (i) Fourth Report on Demands for Grants (2000-2001) of the Department of Consumer Affairs, Ministry of Consumer Affairs and Public Distribution.
- (ii) Fifth Report on Demands for Grants (2000-2001) of the Department of Public Distribution, Ministry of Consumer Affairs and Public Distribution.
- (iii) Sixth Report on Demands for Grants (2000-2001) of the Department of Sugar and Edible Oils, Ministry of Consumer Affairs and Public Distribution.

REPORTS AND MINUTES OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI C.P. THIRUNAVUKKARASU (Pondicherry): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports and Minutes of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Third Report on Ministry of Urban Development – Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Delhi Development Authority and Housing facilities to them.
- (ii) Fourth Report on action taken by the Government on the recommendations contained in the Second Report (Eleventh Lok Sabha) on the Ministry of Rural Development (Department of Rural Development) – Employment and financial assistance provided to Scheduled Castes and Scheduled Tribes under Jawahar Rojgar Yojana.
- (iii) Fifth Report on Ministry of Finance (Banking Division) – Reservation for and Employment of Scheduled Castes and Scheduled Tribes in State Bank of Patiala and credited facilities provided to them.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI VAYALAR RAVI (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—